

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1976  
ANSWERED ON:17.12.2013  
ROLE OF MPS IN BORDER ROAD DEVELOPMENT  
Choudhary Shri Harish;Rama Devi Smt.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government holds consultations with the local Members of Parliament regarding construction of roads in border areas adjoining neighbouring countries;
- (b) if so, the details thereof; and
- (c) the role of the local Members of Parliament in the monitoring mechanism regarding construction of roads in such areas?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): There are various ongoing Border road projects being executed by different construction agencies along the border areas of operational significance on the requirements projected by Army and the Border Guarding Forces.

Ministry of Home Affairs is implementing the Border Area Development Programme (BADP) through the State Governments as a part of comprehensive Border Management, which aims to meet the special developmental needs of the people living in the remote and inaccessible areas near the international Border including roads and to saturate the border areas with the entire essential infrastructure through convergence of Central/State/BADP/Local Schemes and participatory approach. Through, the Government of India lays down the broad guidelines, but the schemes/works are finalized and approved by the State Government in consultation with the grass root level institutions such as Panchayati Raj Institutions (PRIs)/District level Council/Traditional Councils/Local people/Democratic institutions/voluntary agencies and are executed by the agencies of the State Government.

(c): The BADP schemes/projects are being monitored by high-ranking State Government Nodal Officer of the concerned block who is responsible for proper monitoring of the schemes and forwarding quarterly report to Ministry of Home Affairs. The State Governments also obtain an independent feedback on the quality of work and other relevant issues through third party inspection and social audit.